

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.219 - CP(IB)/25(AHM)2023

With

ITEM No.220 - IA/238(AHM)2023

ITEM No.221 - IA/713(AHM)2023 in IA/238(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Shrinath Ji Spintex Private Limited

.....Applicant

V/s

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private

.....Respondent

Limited

(Personal Guarantors )

**Order delivered on: 01/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Tirth Nayak,

For SBI

: Proxy for Ms. M A Gogia, Adv.

RP

: None

For Personal Guarantor

: Mr. Yuvraj Thakore, Adv.

**ORDER**

**IA/238(AHM)2023 & IA/713(AHM)2023 in IA/238(AHM)2023 & CP(IB)/25(AHM)2023**

A sick note is received from the side of Ld. Counsel for State Bank of India. Ld. Counsel for the applicant submitted that they have filed one IA which has not come up for hearing. Resolution Professional and Ld. Counsel for respondent is directed to remain present on next date of hearing.

List for further consideration on 13.05.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**